

days from today for completion of Transaction Audit without further loss of time. If they are not able to supply all papers/information sought for by the RP, they are directed to file an Affidavit to this effect. Copy of the replies to be filed by the Respondents are to be given to the Petitioner.

3. List the matter on 01.09.2021.

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-13.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority